

**SUPREME COURT OF INDIA**

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**NOTICE**

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TAKE NOTICE THAT THE OLD MATTERS SHOWN IN THE LIST ATTACHED HEREWITH, WILL BE LISTED FOR HEARING BEFORE THE HON'BLE COURT FROM TUESDAY THE 14TH JULY, 2009 AND ONWARDS AS NOTIFIED IN THE WEEKLY LIST.

DATED THIS THE 4TH JULY, 2009

BY ORDER.

ASSISTANT REGISTRAR (LISTING)

COPY TO :

ALL CONCERNED.

**LIST OF OLD MATTERS**

1. C.A.No.1019/1995 ANJUMAN-E-ISLAM MR. RAJESH MAHALE  
IVA EXP- Vs. BASAVRAJ SHANKARAPPA SHETTAR MR. BHASKAR Y. KULKARNI  
92, 0, 0 S.(2702) 'D' & ORS  
(With Appln.(s) for deletion MR. SANJAY R. HEGDE  
of the name of respondent MR. E.C. VIDYA SAGAR  
and Office Report) MR. S.R. SETIA
- WITH
- C.A.No.1020/1995 KARNATAKA BOARD OF WAKFS MR. S.R. SETIA  
IVA ADJD Vs. BASAVRAJ SHANKARAPPA SHETTAR MR. BHASKAR Y. KULKARNI  
92, 0, 0 S.(2702) 'D' & ORS.  
(With Appln.(s) for deletion MR. E.C. VIDYA SAGAR  
of the name of respondent MR. SANJAY R. HEGDE  
and permission to submit  
additional document(s) and  
exemption from filing O.T.)
- C.A.No.1021/1995 BASAVRAJ SHANKARAPPA SHETTAR MR. BHASKAR Y. KULKARNI  
IVA ADJD 'D' & ORS MR. RAJESH MAHALE  
92, 0, 0 S.(2702) Vs.ANJUMAN-E-ISLAM & ORS.  
(With Appln.(s) for deletion MR. S.R. SETIA  
of parties in the array of MR. SANJAY R. HEGDE  
parties)
2. C.A.No.7634/1999 COMMNR. OF CENT. EXCISE, N.D. MR. B. KRISHNA PRASAD  
III ADJD Vs. M/S.BHARAT FOAM UDYOG P.LTD.  
92, 0, 0 S.( 420) (With Appln.(s) for stay and  
Office Report)
3. C.A.No.7116/2000 MADHO RAM SHARMA & ORS. MR. UGRA SHANKAR PRASAD  
XIV ADJD Vs. LAND ACQ. COLLECTOR H.P.P.W.D. MR. ANIL NAG  
92, 0, 0 S.( 502) & ORS.  
(With Prayer for Interim  
Relief)
- NOT TO BE LISTED BEFORE: 93, 0
4. C.A.No.2834-2835/2001 G. SHIVANNA DEAD BY LRS MRS LALITA KAUSHIK  
IVA ADJD Vs. S. PARVATHAMMA 'D' BY LRS & MR. P.R. RAMASESH  
92, 0, 0 S.(2603) ORS  
(With Appln.(s) for MR. B. MOHAN  
substitution and permission MS. KIRAN SURI  
to file counter affidavit  
and stay and Office Report)
5. C.A.No.3495/2001 MARABASAPPA & ORS MR. RAJESH MAHALE  
IVA LWL Vs. NINGAPPA & ORS MR.KHWAIRAKPAM NOBIN SINGH  
92, 0, 0 S.(2603) (With Appln.(s) for MR. M.A.CHINNASAMY  
substitution of deceased  
petitioner and substitution  
of deceased respondent and  
Office Report)

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6. C.A.No.4672/2001 BHANWARLAL MENARIA MR. B.D. SHARMA  
 IIIA ADJD Vs. AVM PUBLIC SCHOOL MS. PRATIBHA JAIN  
 92, 0, 0 S.(1501) (With Office Report)
7. C.A.No.6121/2001 SUPERINTENDENT, FOREIGN POST MR. P. PARMESWARAN  
 XVIA LWL OFFICE RR-EX-PARTE  
 92, 0, 0 S.(1207) Vs.INDO LHASA CURIOUS  
 (With Prayer for Interim  
 Relief and Office Report)
8. C.A.No.6183/2001 SEBASTIAO LUIS MRS V.D. KHANNA  
 IX ADJD FERNANDES (DEAD) BY LRS&ORS  
 92, 0, 0 S.(1807) Vs.K.V.P.SHASTRI & ORS.  
 M/S K.L. MEHTA & CO.
9. C.A.No.6260/2001 GHAZIABAD DEVELOPMENT MR. JATINDER KUMAR BHATIA  
 XII ADJD AUTHORITY MR. AMBHOJ KUMAR SINHA  
 92, 0, 0 S.(1807) Vs.LAJJA RAM  
 (With Office Report)  
 WITH  
 C.A.No.6261/2001 GHAZIABAD DEVELOPMENT MR. JATINDER KUMAR BHATIA  
 XII ADJD AUTHORITY MR. AMBHOJ KUMAR SINHA  
 92, 0, 0 S.(1807) Vs.MOTI LAL GOEL & ANR.  
 (With Office Report)
10. C.A.No.6271/2001 KRISHNAN MS. MALINI PODUVAL  
 XIA LWL Vs. POKKAN (DEAD) & ORS. MR. ROMY CHACKO  
 92, 0, 0 S.(2603) (With Office Report)
11. C.A.No.6454/2001 BAIJNATH PANDEY MR. R.D. UPADHYAY  
 XII Vs. VISHWANATH PANDEY & ORS. MR. MOHAN PANDEY  
 92, 96, 0 S.(2603)
12. C.A.No.6694/2001 BODHAN RAM MR. SHIV SAGAR TIWARI  
 IV ADJD Vs. LALSAI & ORS. MR. S.R. SETIA  
 92, 0, 0 S.(2601) (With Office Report) RR-EX-PARTE
13. C.A.No.7346/2001 DINTHAKURTHI NARASINGARAO MR. G. RAMAKRISHNA PRASAD  
 XIIA (DEAD) BY LRS. Vs. MR. D. MAHESH BABU  
 92, 0, 0 S.(1807) DINTHAKURTHI NAGARAJU (D) BY LRS. & ANR.  
 (With Prayer for Interim  
 Relief and Office Report)
14. C.A.No.114/2002 SHRIRAM KASHINATH BAJAJ MR. C.G. SOLSHE  
 IX ADJD Vs. MURLIDHAR KASHINATH BAJAJ (D) MR. A.S. BHASME  
 92, 0, 0 S.(2604) BY LRS.&ORS  
 MS. V. MOHANA
15. C.A.No.321/2002 STANES HIGHER SECONDARY SCHOOL MS. V. MOHANA  
 XII ADJD Vs. SPECIAL TAHSILDAR, TAMIL NADU MR. R. NEDUMARAN  
 92, 0, 0 S.( 502) (With Office Report)

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16. CrI.A.No. 634/2002 CHIKKARANGAIAH & ORS. MR. RAKESH K. SHARMA  
 II ADJD Vs. STATE OF KARNATAKA MR. SANJAY R. HEGDE  
 92, 0, 0 S.(1410)  
 WITH
- CrI.A.No. 635/2002 STATE OF KARNATAKA MR. SANJAY R. HEGDE  
 II ADJD Vs. CHIKKARANGAIAH & ORS. MR. RAKESH K. SHARMA  
 92, 0, 0 S.(1418)
17. CrI.A.No. 658/2002 MANIBEN M/S. PAREKH & CO.  
 IIA ADJD Vs. STATE OF GUJARAT MS. HEMANTIKA WAHI  
 92, 0, 0 S.(1420) (With Appln.(s) for  
 permission to place addl.  
 documents on record and  
 exemption from filing O.T.  
 and Office Report)  
 NOT TO BE LISTED BEFORE: 102, 0
18. CrI.A.No. 686/2002 STATE OF U.P. MR. CHANDRA PRAKASH PANDEY  
 II ADJD Vs. RAM SAJIVAN & ANR. MR. VISHWAJIT SINGH  
 92, 0, 0 S.(1418)
19. CrI.A.No. 740-741/2002 NAND KUMAR & ANR. MR. SURYA KANT(A.C.)  
 IIA ADJD Vs. STATE OF CHHATISGARH RR-EX-PARTE  
 92, 0, 0 S.(1404) (With Office Report)
20. CrI.A.No. 791/2002 DHANRAJ GUPTA MR. K.S. RANA  
 IIA ADJD Vs. STATE OF ORISSA MR. JANA KALYAN DAS  
 92, 0, 0 S.(1410) (With Office Report)
21. C.A.No.809/2002 SHIPRA SENGUPTA MR. ASHWANI KUMAR  
 IV ADJD Vs. MRIDUL SENGUPTA & ORS. MR. TARA CHANDRA SHARMA  
 92, 0, 0 S.(2601) (With Office Report) MR. SANJAY KAPUR
22. CrI.A.No. 816/2002 NAIMUDDIN MR. RAJIV MEHTA  
 II ADJD Vs. STATE OF WEST BENGAL MR. TARA CHANDRA SHARMA  
 92, 0, 0 S.(1418) (With Appln.(s) for  
 permission to file  
 additional documents)
23. CrI.A.No. 837/2002 STATE OF RAJASTHAN MR. MILIND KUMAR  
 II ADJD Vs. NARESH @ RAM NARESH MRS.K. SARADA DEVI  
 92, 0, 0 S.(1418) (With Appln.(s) for exemption  
 from filing O.T.)
24. CrI.A.No. 854/2002 SATISH NARAYAN SAWANT MR. V.N. RAGHUPATHY  
 IIA ADJD Vs. STATE OF GOA MS. A.SUBHASHINI  
 92, 0, 0 S.(1420) (With Appln.(s) for  
 permission to file  
 additional documents and  
 Office Report)
25. CrI.A.No. 864-865/2002 STATE OF TAMIL NADU & ORS. MR. S. THANANJAYAN  
 IIA ADJD Vs. HIDAYA BANU & ANR. MR. K.K. MANI  
 92, 0, 0 S.(1416) (With Office Report)  
 NOT TO BE LISTED BEFORE: 97, 0

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26. CrI.A.No. 891-892/2002 RAJ NARAIN SINGH MR. P.K. JAIN  
II ADJD Vs. STATE OF U.P. & ORS. MR. VENKATESWARA RAO ANUMOLU  
92, 0, 0 S.(1418) (With Appln.(s) for exemption MR. SHRISH KUMAR MISRA  
from filing O.T.)  
WITH  
SLP(CrI.)No. 3595-3596/2002 STATE OF U.P. MR. SHRISH KUMAR MISRA  
II ADJD Vs. PUSHKAR PANDEY & ANR. MR. VENKATESWARA RAO ANUMOLU  
92, 0, 0 S.(1418)

27. CrI.A.No. 915/2002 RAJA REDDY MRS. S. USHA REDDY  
II ADJD Vs. CH. V.PRASAD RAO & ANR. MR. ANNAM D.N. RAO  
92, 0, 0 S.(1418) (With Appln.(s) for stay)  
WITH  
CrI.A.No. 916/2002 RAJA REDDY MRS. S. USHA REDDY  
II ADJD Vs. C.H.V. PRASAD RAO REDDY & ANR. MR. ANNAM D.N. RAO  
S.(1418)

28. C.A.No.921/2002 MEETHALE KOROTH KUNIKKANNAN MR. P.V. DINESH  
XIA ADJD Vs. PUTHENVEETIL JEENA MR.HIMINDER LAL  
92, 0, 0 S.(2603) (With Office Report)

29. C.A.No.939/2002 PIARA LAL (D) BY LRS. MS. NARESH BAKSHI  
IV ADJD Vs. RAJINDER KUMAR & ORS. MS. JASPREET GOGIA  
92, 0, 0 S.( 203) (With Appln.(s) for RR-EX-PARTE  
substitution and Office  
Report)

30. CrI.A.No. 946/2002 ABDUL MANNAN MR. ABHIJIT SENGUPTA  
II ADJD Vs. STATE OF ASSAM M/S CORPORATE LAW GROUP  
92, 0, 0 S.(1410)

31. CrI.A.No. 969/2002 ANANDAPADMANABHAN NAIR @ A.P. MR. A. RAGHUNATH  
II NAIR & ANR MR. R.C. KOHLI  
92, 0, 0 S.(1418) Vs.RAGUNATH @ APPU & ORS.  
(With Appln.(s) for stay and  
Office Report)  
WITH  
CrI.A.No. 970-971/2002 STATE OF KERALA MR. K.R. SASIPRABHU  
II Vs. RAGHUNATHAN @ APPU & ANR. MR. R.C. KOHLI  
S.(1418)

32. CrI.A.No. 1007/2002 PACHI MOOPAR & ANR. MR. V. RAMASUBRAMANIAN  
IIA LWL Vs. STATE OF TAMIL NADU MR. S. THANANJAYAN  
92, 0, 0 S.(1418) (With Office Report)

33. C.A.No.1019/2002 MUTHUKUMARASWAMY & ORS. MRS.REVATHY RAGHAVAN  
XII ADJD Vs. NARAYANA IYER & ORS. MR. K.K. MANI  
92, 0, 0 S.(2604) (With Prayer for Interim MR. K.V. VENKATARAMAN  
Relief and Office Report)  
WITH  
C.A.No.1020/2002 MURUGAN MR. L.K. PANDEY  
XII ADJD Vs. MUTHUKUMARASAMY & ORS. MRS.REVATHY RAGHAVAN  
92, 0, 0 S.(2604) (With Prayer for Interim  
Relief and Office Report)

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34. C.A.No.1022/2002 DES RAJ & ORS. DR. SUSHIL BALWADA  
IV LWL Vs. H.U.D.A. & ANR. RR-EX-PARTE  
92, 0, 0 S.( 502) (With Office Report)
35. CrI.A.No. 1027/2002 CHARANJIT LAMBA MR. JAGJIT SINGH CHHABRA  
IIA LWL Vs. COMMNDNG.OFFICER,SOUTHERN MR. B.V. BALARAM DAS  
92, 0, 0 S.(1418) COMMAND & ORS.  
(With Office Report) MR. V.N. RAGHUPATHY
36. CrI.A.No. 1033/2002 M/S. R.P.G. LIFE SCIENCES LTD. MS. BINA GUPTA  
IIA LWL & ORS. MR. S. THANANJAYAN  
92, 0, 0 S.(1407) Vs.STATE OF TAMIL NADU  
(With Office Report)
- WITH  
CrI.A.No. 1034/2002 M/S. SRI MAHAVEER PHARMA MS. BINA GUPTA  
IIA LWL AGENCIES & ORS. MR. S. THANANJAYAN  
92, 0, 0 S.(1410) Vs.STATE OF TAMIL NADU  
(With Office Report)
37. CrI.A.No. 1043/2002 BALASAHEB @ RAMESH LAXMAN MR. SHIVAJI M. JADHAV  
IIA ADJD DESHMUKH MR. RAVINDRA KESHAVRAO ADSURE  
92, 0, 0 S.(1418) Vs.STATE OF MAHARASHTRA & ANR.  
(With Office Report)
38. CrI.A.No. 1050/2002 RANJIT KUMAR DAS & ORS. MR. K. RAM KUMAR  
IIA LWL Vs. STATE OF BIHAR & ORS. DR. KRISHAN SINGH CHAUHAN  
92, 0, 0 S.(1406) (With Office Report)
39. C.A.No.1100/2002 DEBAKIE RANI SHARMA MR. DINESH KUMAR GARG  
IIIA LWL Vs. SAVITRI DEVI & ANR. MRS.K. SARADA DEVI  
92, 0, 0 S.(1501) MR. SANJEEV SACHDEVA
40. CrI.A.No. 1101/2002 KRISHAN LAL & ANR. MS. JASPREET GOGIA  
IIA LWL Vs. STATE (U.T. CHANDIGARH) MS. KAMINI JAISWAL  
92, 0, 0 S.(1410) (With Office Report)
- WITH  
CrI.A.No. 1102/2002 SURJAN SINGH MS. JASPREET GOGIA  
IIA LWL Vs. STATE (U.T. CHANDIGARH) MS. KAMINI JAISWAL  
92, 0, 0 S.(1410) (With Office Report)
41. CrI.A.No. 1108/2002 ROY FERNANDES MR. RAMESHWAR PRASAD GOYAL  
IIA LWL Vs. STATE OF GOA & ORS. MS. A.SUBHASHINI  
92, 0, 0 S.(1418) (With Office Report)
42. C.A.No.1134-1135/2002 STATE OF UTTARANCHAL MS. RACHANA SRIVASTAVA  
X LWL Vs. BALWANT SINGH CHAUFAL & ORS. MR. P.N. GUPTA  
92, 0, 0 S.( 812) (With Appln.(s) for exemption  
from filing O.T. and Office  
Report)
43. CrI.A.No. 1136/2002 KAMALAVVA & ANR. MS. KIRAN SURI  
II LWL Vs. STATE OF KARNATAKA MR. SANJAY R. HEGDE  
92, 0, 0 S.(1403)

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44. C.A.No.1169/2002 V. SUKUMARAN MR. V.J. FRANCIS  
 XIA LWL Vs. VENKIDESWARA VADHYAR MR. ROMY CHACKO  
 92, 0, 0 S.( 201) (With Office Report)
45. CrI.A.No. 1197/2002 S.K. MANIRUDDIN MRS SARLA CHANDRA  
 II LWL Vs. STATE OF WEST BENGAL & ANR. MR. TARA CHANDRA SHARMA  
 92, 0, 0 S.(1418)
46. CrI.A.No. 1205/2002 MD. ISHAHAQUE & ORS. MS. INDRA SAWHNEY  
 II LWL Vs. STATE OF WEST BENGAL MR. TARA CHANDRA SHARMA  
 92, 0, 0 S.(1410)
47. CrI.A.No. 1228/2002 MOHAMMAD YASIN MS. JASPREET GOGIA  
 II LWL Vs. STATE (N.C.T. OF DELHI) & ORS. MR. D.S. MAHRA  
 92, 0, 0 S.(1418) (With Appln.(s) for  
 impleading party)
48. CrI.A.No. 1233-1234/2002 ARULVELU & ANR. MR. S.R. SETIA  
 IIA LWL Vs. STATE REP BY PUBLIC MR. S. THANANJAYAN  
 92, 0, 0 S.(1403) PROSECUTOR & ANR.  
 (With Appln.(s) for exemption  
 from filing O.T. and  
 transposing respondents as  
 petitioners and Office Report)
49. CrI.A.No. 1246/2002 JAYABALAN MR. M.A.CHINNASAMY  
 IIA LWL Vs. U.T. OF PONDICHERRY MR. S. THANANJAYAN  
 92, 0, 0 S.(1420) (With Appln.(s) for exemption  
 from filing O.T. and Office Report)
50. C.A.No.1271/2002 STATE OF ORISSA & ORS. MR. JANARANJAN DAS  
 XIA LWL Vs. CHITRASEN BHOI MR. MERUSAGAR SAMANTARAY  
 92, 0, 0 S.( 502) (With Appln.(s) for  
 permission to place addl.  
 documents on record and  
 impleading party and  
 exemption from appointment  
 of official translator and  
 Office Report)
51. CrI.A.No. 1281/2002 DARLA SUJATHA MR. VENKATESWARA RAO ANUMOLU  
 II LWL Vs. STATE OF A.P. & ANR. MRS.D. BHARATHI REDDY  
 92, 0, 0 S.(1406) (With Appln.(s) for  
 directions and permission to  
 file addl. documents)
52. C.A.No.1292/2002 GAJARA VISHNU GOSAVI MR. VISHWAJIT SINGH  
 IX LWL Vs. PRAKASH NANASAHEB KAMBLE &  
 92, 0, 0 S.(2603) ORS.  
 WITH  
 C.A.No.1293/2002 GAJARA VISHNU GOSAVI MR. VISHWAJIT SINGH  
 IX LWL Vs. PRAKASH NANASAHEB KAMBLE &  
 92, 0, 0 S.(2603) ORS.

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53. CrI.A.No. 1301/2002 GANGULA MOHAN REDDY  
 II LWL Vs. STATE OF A.P.  
 92, 0, 0 S.(1410) MS.T.ANAMIKA  
 MRS.D. BHARATHI REDDY

54. C.A.No.1312/2002 A.K. KESHAVACHAR & ORS  
 IVA LWL Vs. STATE OF KARNATAKA & ORS  
 92, 0, 0 S.( 812) (With Office Report) MRS LALITA KAUSHIK  
 MS. SANGEETA KUMAR  
 MR. P.P. SINGH  
 MR. SANJAY R. HEGDE

55. CrI.A.No. 1316/2002 VIRENDRA SINGH  
 IIA LWL Vs. STATE OF M.P.  
 92, 0, 0 S.(1418) (With Office Report) MR. S.K. SABHARWAL  
 MS. VIBHA DATTA MAKHIJA

56. CrI.A.No. 1320/2002 D. ETHIRAJ  
 IIA LWL Vs. STATE REP. BY D.S.P.  
 92, 0, 0 S.(1410) (With Office Report) MR. K.V. VENKATARAMAN  
 MR. S. THANANJAYAN

WITH  
 CrI.A.No. 74/2003 MARIAKUTTY @ THANGAM  
 IIA LWL Vs. STATE OF TAMIL NADU TH.SUPDT.  
 75, 0, 0 S.(1410) OF POLICE  
 (With Office Report) MR. S.R. SETIA

57. CrI.A.No. 1333/2002 STATE OF U.P.  
 II ADJD Vs. ANWAR  
 92, 0, 0 S.(1418) MR. KAMLENDRA MISHRA

58. CrI.A.No. 1340/2002 I.S. BINDRA  
 IIA LWL Vs. KARAM CHAND & ORS.  
 92, 0, 0 S.(1418) (With Office Report) MR. A. RAGHUNATH  
 M/S.EQUITY LEX ASSOCIATES  
 MR. B. KRISHNA PRASAD  
 MR. AJAY PAL

WITH  
 CrI.A.No. 1341/2002 PUNJAB CRICKET ASSOCIATION  
 IIA LWL Vs. KARAM CHAND & ORS.  
 92, 0, 0 S.(1418) (With Office Report) MR. A. RAGHUNATH  
 M/S.EQUITY LEX ASSOCIATES  
 MR. B. KRISHNA PRASAD  
 MR. AJAY PAL

59. C.A.No.1379/2002 MANGALATHAMMAL (DEAD) THROUGH  
 XII LWL LRS.  
 92, 0, 0 S.(2603) Vs.PANCHALIAMMAL  
 (With Office Report) MR. M.A. KRISHNA MOORTHY  
 MR. V. BALACHANDRAN

60. C.A.No.1385/2002 JAGDISH THAKUR  
 XV LWL Vs. MANOJ SHARMA  
 92, 0, 0 S.( 204) (With Office Report) MR.HIMINDER LAL  
 MR. KRISHNA KUMAR

61. C.A.No.1670/2002 JAGDISH KACHAWAHA  
 XV LWL Vs. KISHAN KAUR  
 92, 0, 0 S.( 205) (With Office Report) MR. K.B. ROHTAGI  
 MR. E.C. AGRAWALA

62. C.A.No.1835/2002 HARI DASS AGGARWAL  
 XIV LWL Vs. YASHWANT KUMAR & ORS.  
 92, 0, 0 S.( 201) M/S MITTER & MITTER CO.  
 MR. ASHOK KUMAR GUPTA

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63. C.A.No.2026/2002 S.R. SWAMY M/S. PAREKH & CO.  
 XII LWL Vs. P. SUBBIAH MR. T.V. RATNAM  
 92, 0, 0 S.( 206) (With Office Report)  
 NOT TO BE LISTED BEFORE: 99, 0  
 WITH  
 C.A.No.2022/2002 S.R. SWAMY M/S. PAREKH & CO.  
 XII LWL Vs. K. VENKATACHALAM  
 92, 0, 0 S.( 206) (With Office Report)  
 NOT TO BE LISTED BEFORE: 99, 0
64. C.A.No.2060/2002 MEMBER SECY.,DISTT.ADMN. MR. ASHOK K. SRIVASTAVA  
 XI LWL COMMITTEE & ANR. MR. P.K. JAIN  
 92, 0, 0 S.( 612) Vs.MUAJJAJ HUSSAIN & ORS.  
 (With Office Report)  
 NOT TO BE LISTED BEFORE: 95, 0  
 WITH  
 SLP(C).../2001 MEMBER SECRETARY, DIST.ADMN. MR. ASHOK K. SRIVASTAVA  
 XI LWL COMMITTEE  
 92, 0, 0 S.( 612)CC 9728Vs.RAJESH PRASAD TIWARI & ORS.  
 (With Prayer for Interim  
 Relief)  
 NOT TO BE LISTED BEFORE: 95, 0
65. C.A.No.2173/2002 SUMAN ARORA  
 IV LWL Vs. VIJAY GANDHI MR. ARVIND MINOCHA  
 92, 0, 0 S.( 201) (With Office Report)
66. C.A.No.2203/2002 INGNASI MR. K. RAM KUMAR  
 XII LWL Vs. A. RAJA MR. V. BALACHANDRAN  
 92, 0, 0 S.( 205) (With Office Report)
67. C.A.No.2217-2218/2002 KOLLIPARA BALAKRISHNA GUPTA MR. V.G. PRAGASAM  
 XIIA LWL Vs. ADDAGARLACHANDRA SEKHARA RAO MR. ANIL KUMAR JHA  
 92, 0, 0 S.( 205) & ORS.  
 (With Office Report)  
 NOT TO BE LISTED BEFORE: 79, 0
68. C.A.No.2243/2002 MOSTT. RUKMANI DEVI & ORS. MR. SHEKHAR PRIT JHA  
 XVI LWL Vs. ASHOK KUMAR KESHARI & ORS. MR. D. MAHESH BABU  
 92, 0, 0 S.( 201)
69. C.A.No.2319/2002 U.P. AVAS EVAM VIKAS PARISHAD MR. ASHOK K. SRIVASTAVA  
 XI LWL Vs. CHANDO AND ORS.  
 92, 0, 0 S.( 502)
70. C.A.No.2377/2002 BATA INDIA LTD. MR. NEERAJ SHEKHAR  
 III Vs. COMMNR. OF CENTRAL EXCISE, MR. B. KRISHNA PRASAD  
 92, 0, 0 S.( 419) NEW DELHI  
 (With Office Report)
71. C.A.No.2398/2002 SAMEER KUMAR PAL & ANR. MR. P.P. SINGH  
 IV LWL Vs. SHEIKH AKBAR & ORS. MR. RAJESH SRIVASTAVA  
 92, 0, 0 S.( 201)

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72. C.A.No.2509/2002 ADITYA PRATAP BHANJ DEV MR. SHIV KUMAR SURI  
XIIA SD Vs. A.P. SCHEDULED TRIBE EMPS. M/S. LAWYER'S KNIT & CO  
92, 0, 0 S.(3001) ASSON. & ORS.  
(With Office Report) MR. K. RAM KUMAR  
MRS.D. BHARATHI REDDY

NOT TO BE LISTED BEFORE: 79, 0

73. C.A.No.2529/2002 H.C. OF JUDICATURE AT PATNA MS. KAMAKSHI S. MEHLWAL  
XVI ADJD THR. R.G. MR. AMBHOJ KUMAR SINHA  
92, 0, 0 S.(3001) Vs.SHYAM DEO SINGH & ORS.  
MR. B.B. SINGH

NOT TO BE LISTED BEFORE: 72, 0

74. C.A.No.2603-2604/2002 DARGAH SHAH ABDUL SALAM SAHIB MR. P. NARASIMHAN  
XIV LWL FARIDI MR. B.K. PAL  
92, 0, 0 S.( 206) Vs.AMAR KAUR & ANR.  
(With Prayer for Interim  
Relief and Office Report)

75. C.A.No.2619/2002 PRAGATI MAHILA MANDAL, NANDED MR. YASH PAL DHINGRA  
IX LWL Vs. MUNICIPAL COUNCIL, NANDED & MR. SHIVAJI M. JADHAV  
92, 0, 0 S.( 812) ORS.  
WITH  
C.A.No.2620/2002 SAI SEVABHAVI TRUST & ANR MR. YASH PAL DHINGRA  
IX LWL Vs. MUNICIPAL COUNCIL NANDED & ORS MR. SHIVAJI M. JADHAV  
92, 0, 0 S.( 812)  
C.A.No.2621/2002 SAI SEVABHAVI TRUST & ANR MR. YASH PAL DHINGRA  
IX LWL Vs. MUNICIPAL COUNCIL, NANDED & MR. SHIVAJI M. JADHAV  
92, 0, 0 S.( 812) ORS

76. C.A.No.2781/2002 LAND ACQUISITION OFFICER & M. MR.T.V.GEORGE  
XIIA LWL REV.OFFICER MRS.D. BHARATHI REDDY  
92, 0, 0 S.( 502) Vs.K. VENKATA REDDY & ORS.  
(With Office Report)

77. C.A.No.2795/2002 STATE OF UTTARANCHAL & ORS. MS. RACHANA SRIVASTAVA  
X LWL Vs. REGISTRAR, UTTARANCHAL HIGH MR. ANIL K. JHA  
92, 0, 0 S.( 812) COURT & ORS.  
(With Appln.(s) for  
directions and exemption  
from filing O.T. and Office  
Report) MR. AJAY K. AGRAWAL  
MRS RACHNA GUPTA  
MR. CHANCHAL KUMAR GANGULI

78. C.A.No.2899/2002 THAMMAIAH GOWDA MR. RAJESH MAHALE  
IVA LWL Vs. SHEKAR & ORS. MR. SANJAY R. HEGDE  
92, 0, 0 S.( 812) (With Office Report)

79. C.A.No.2907/2002 UNION OF INDIA & ORS. MR. B.V. BALARAM DAS  
IV ADJD Vs. CHUNNI LAL DOGRA MR. AVIJIT BHATTACHARJEE  
92, 0, 0 S.(3900) (With Office Report)  
NOT TO BE LISTED BEFORE: 100, 0  
WITH  
C.A.No.4486/2002 BHOLA SINGH MR. AVIJIT BHATTACHARJEE  
IV ADJD Vs. UNION OF INDIA & ORS. MR. B.V. BALARAM DAS  
92, 0, 0 S.(3900) (With Office Report)  
NOT TO BE LISTED BEFORE: 100, 0

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80. C.A.No.2909/2002 SANSAR CHAND MR. E.C. AGRAWALA  
 XVIA LWL Vs. SWAMI VIVEKANAND ADARSH VIDHA MR. C. RAVICHANDRAN IYER  
 92, 0, 0 S.(2605) MANDIR  
 (With Prayer for Interim  
 Relief and Office Report)
81. C.A.No.3135/2002 AJJAMADA NANJAPPA MR. SUNIL KUMAR JAIN  
 IVA ADJD Vs. BODANGADA KARUMBALIAH (D) BY MR.KHWAIRAKPAM NOBIN SINGH  
 92, 0, 0 S.(1807) LRS
82. C.A.No.3145-3147/2002 UNITED BANK OF INDIA M/S K.L. MEHTA & CO.  
 XVI ADJD Vs. M.P. ELECTRICITY BOARD M.P.  
 92, 0, 0 S.(1807) AND ORS  
 (With Prayer for Interim  
 Relief and Office Report)
83. C.A.No.3196/2002 SECY.,URBAN DEV.& HOUSING DR. MAYA RAO  
 XVII LWL DEVELOPMENT &O MR. SANJAY JAIN  
 92, 0, 0 S.( 812) Vs.RAJNESH MISHRA
84. C.A.No.3251/2002 CHAUDHARY SARWAN KUMAR MR. ANIL NAG  
 XIV LWL Vs. NARINDER SINGH & ORS.  
 92, 0, 0 S.(3100)  
 WITH
- C.A.No.3252/2002 VAISHALI SHARMA & ORS. MR. VARINDER KUMAR SHARMA  
 XIV LWL Vs. NARINDER SINGH & ORS.  
 92, 0, 0 S.(3100)
85. C.A.No.3368/2002 P.K. THAMPY & ANR. MR. A. RAGHUNATH  
 XIA LWL Vs. BOARD OF GOVERNORS, SAINIK MR. B.V. BALARAM DAS  
 92, 0, 0 S.( 706) SCHOOLS & ORS  
 (With Office Report) MR. P.V. DINESH
86. C.A.No.3509/2002 JAGADISH RAMKRISHNA CHAWKWALE MR. GOPAL BALWANT SATHE  
 IX LWL Vs. SHIVAJI LAXMAN BAGAL  
 92, 0, 0 S.( 201) (With Appln.(s) for  
 permission to file counter  
 affidavit)
87. C.A.No.3545/2002 GEETA MS. SUJATA KURDUKAR  
 XI EXP- Vs. CHIEF ELECTION OFFICER & ORS. MR. RAJIV TYAGI  
 92, 0, 0 S.( 902) (With Office Report) MS. ABHA JAIN  
 MR. VISHWAJIT SINGH
- WITH  
 C.A.No.3546/2002 STATE ELECTION COMMISSION MS. ABHA JAIN  
 XI Vs. GEETA & ORS. MR. RAJIV TYAGI  
 92, 0, 0 S.( 902) (With Office Report) MR. VISHWAJIT SINGH
88. C.A.No.3607/2002 S. SHARAT KUMAR & ANR. M/S. LAWYER'S KNIT & CO  
 XIIA LWL Vs. STATE A.P. & ORS. MR PAVAN KUMAR  
 92, 0, 0 S.(1701) (With Office Report) MRS.D. BHARATHI REDDY
89. C.A.No.3757/2002 SUBRAMANIAN MR. A.T.M. SAMPATH  
 XII LWL Vs. MEENATCHI & ORS. MR. T.V. RATNAM  
 92, 0, 0 S.( 206) (With Office Report)

90. C.A.No.3981/2002 BANK OF BARODA AND ANR. MR. PRAMOD B. AGARWALA  
IX LWL Vs. MUMBAI METROPOLITAN REG. DEV. MR. A.S. BHASME  
92, 0, 0 S.( 206) AUTH. & ORS
91. C.A.No.3992/2002 MAYA RAKSHIT & ORS. MR. PRANAB KUMAR MULLICK  
XVI LWL Vs. NALIN SARKAR STREET U.P. MR. G. RAMAKRISHNA PRASAD  
92, 0, 0 S.( 206) SCHOOL & ORS.  
(With Prayer for Interim  
Relief and Office Report)
92. C.A.No.4052/2002 GOVT.OF INDIA & ORS MS. SUSHMA SURI  
IV LWL Vs. EX. NK. J.P. TIWARI RR-EX-PARTE  
92, 0, 0 S.(3900) (With Office Report)
93. C.A.No.4231/2002 GULAB DASS (D) BY LRS. MR. SUDHIR KUMAR GUPTA  
XV LWL Vs. LAXMI DEVI (D) BY LRS. MR. K.L. JANJANI  
92, 0, 0 S.( 202)
94. C.A.No.4256/2002 KACHARDAS GULABCHAND SANCHETI MR. SHIVAJI M. JADHAV  
IX LWL Vs. SHANTILAL BHAGWANDAS GUGALE MR. C.G. SOLSHE  
92, 0, 0 S.(2901)
95. C.A.No.4290/2002 STATE OF PUNJAB & ORS. MR. AJAY PAL  
IV Vs. M/S. KULJIT SINGH & CO. MR. M.A.CHINNASAMY  
92, 0, 0 S.(1100) (With Office Report)
96. C.A.No.4407/2002 HARUN RASHID MR. RANJAN MUKHERJEE  
XVI LWL Vs. NATHUN MAHTO & ORS. MR. S. CHANDRA SHEKHAR  
92, 0, 0 S.( 201)
97. C.A.No.4600/2002 A.M. SAMSULBARI MR. JAI PRAKASH PANDEY  
XIV LWL Vs. STATE OF ASSAM M/S CORPORATE LAW GROUP  
92, 0, 0 S.( 502)
98. C.A.No.4628/2002 BIKALA ROUT & ORS MR. JANARANJAN DAS  
XIA LWL Vs. STATE OF ORISSA & ORS MR. ASHOK MATHUR  
92, 0, 0 S.( 502) (With Office Report) MR. RADHA SHYAM JENA
99. C.A.No.4812/2002 DATTATRAYA MR. M.K. DUA  
IVA LWL Vs. SADASHIV & ORS. MS. RUBY SINGH AHUJA  
92, 0, 0 S.(2603) (With Office Report) MR. ABHIJAT P. MEDH
100. C.A.No.4885/2002 KEWAL KRISHAN MAYOR MR. PRAVEEN JAIN  
XIV ADJD Vs. KAILASH CHAND MAYOR (DEAD) BY  
92, 0, 0 S.(2603) LRS.

MR. GOODWILL INDEEVAR  
MR. SUBRAMONIUM PRASAD

NOT TO BE LISTED BEFORE: 79, 0

101. C.A.No.4907/2002 HARYANA URBAN DEVELOPMENT MR. J.P. DHANDA  
IV AUTHORITY MR. RAMESHWAR PRASAD GOYAL  
92, 0, 0 S.(1806) Vs.PARTAP SINGH  
(With Office Report) DR. KAILASH CHAND

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102. C.A.No.4913/2002	DIRECTOR OF TECHNICAL	MR. S. CHANDRA SHEKHAR
IX LWL	EDUCATION	MRS MANIK KARANJAWALA
92, 0, 0 S.(3100)	Vs.ST. XAVIER'S COLLEGE & ORS.	
WITH		
C.A.No.4914/2002	DIRECTOR OF TECHNICAL	MR. S. CHANDRA SHEKHAR
IX LWL	EDUCATION	MR. SUNIL KUMAR JAIN
92, 0, 0 S.(3100)	Vs.PRANAV KISHORE PASARI & ORS.	
C.A.No.4915/2002	UNIVERSITY OF MUMBAI & ANR.	MR. RUSTOM B.HATHIKHANAWALA
IX LWL	Vs. ST. XAVIER'S COLLEGE & ORS.	MRS MANIK KARANJAWALA
92, 0, 0 S.(3100)		
103. C.A.No.4922-4925/2002	PUTHIYADATH JAYAMATHY AVVA	MR. SUBRAMONIUM PRASAD
XIA LWL	CHITTOOR &ORS	MS. LAXMI ARVIND
92, 0, 0 S.(2603)	Vs.K.J. NAGA KUMAR & ORS.	
	(With Office Report)	
104. C.A.No.5107/2002	DEFENCE&GOVT.OFF.SITE OWNERS	MR. S.N. BHAT
IVA LWL	ASSO. Vs. COMMNR. BANGALORE	MR. IRSHAD AHMAD
92, 0, 0 S.( 809)	DEV. AUTHORITY & ORS.	
	(With Office Report)	MR.KHWAIRAKPAM NOBIN SINGH
		MR. SANJAY R. HEGDE
		MR. P.R. RAMASESH
105. C.A.No.5123/2002	Y. ANTARVEDI	MR. V.G. PRAGASAM
XIIA LWL	Vs. YERRA PEDA BUTCHIYYA LINGAM	
92, 0, 0 S.( 201)	(D) BY LRS.	
	(With Office Report)	
106. C.A.No.7341-7343/2002	DEBABRATA ROY & ORS.	MR. BIJOY KUMAR JAIN
XVI SD	Vs. GOPAL KIRSHNA DAW & ORS.	MR. S.K. BHATTACHARYA
92, 0, 0 S.(1006)		MR. AVIJIT BHATTACHARJEE
	NOT TO BE LISTED BEFORE: 87, 0	